GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:4333 ANSWERED ON:06.09.2012 LEASE OF PETROL PUMPS Ponnam Shri Prabhakar

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government is terminating the lease of petrol pump sites; and
- (b) if so, the details thereof during the last three years, State/ UT-wise and the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N. SINGH)

(a) & (b) The public sector oil marketing companies (OMCs), viz., Indian Oil Corporation Limited (IOC), Hindustan Petroleum Corporation Limited (HPC) and Bharat Petroleum Corporation Limited (BPC) have surrendered a total of 135 retail outlet (RO) sites fully and 10 RO sites partially during the last three years and the details thereof, State/UT-wise are at Annexure. Surrendering of sites is considered due to reasons like, acquisition of land by Government authorities, Court eviction order, full resitements, non-receipt of 'No Objection Certificate' from Statutory bodies etc.